

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

C.P. OA/TA/MP, No. 21 /1993 (in OA. 966/92)

Narpat Singh

Versus U O J (Major General Khanna)

Date of Order

Orders

This is a Contempt Petition
(Civil) (in OA. No. 966/92) u/s 17
of the A.T. Act, 1985. On scrutiny
it has been found in order.
So (CJ) / DORR m. 8/12/93

15.3.93.

Mr. J. K. Koushik Counsel for the
applicant

Register & Put up in Court for
admission on 18.3.93 along with OA 966/92

Subeck
REGISTRAR
C.A.T., JAIPUR

18.3.93

Mr. J. K. Koushik - Counsel for petitioner

Not pressed. Dismissed.

B. N. Dhoumjal
(B. N. Dhoumjal)
Member (A)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

Cert sent to the app. & resp
on vide 2610 to 2611
Date 16-4-93

1/4/93